

**Read :-** District Court, Nanded office order bearing no. ADM/3540/2021, dated 25<sup>th</sup> March, 2021.

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For administrative reasons, District Court, Nanded office order under reference, so far as it relates to Judicial working of all Courts functioning at Nanded headquarters in two shifts shall stand canceled forthwith.

In view of directions given under letter bearing no. Insp-I/25/2021, dated 24.03.2021, received from the Registrar (Inspection – I), High Court, Appellate Side, Mumbai, following revised order is issued with immediate effect. Instant order shall be effective till 9<sup>th</sup> April, 2021 or until further orders, whichever is earlier.

**:-: OFFICE ORDER :-:**

01. The office hours for the offices of all Courts functioning at Nanded headquarters shall be from 10.00 a.m. to 04.30 p.m.
02. The Judicial working for all the Courts functioning at Nanded headquarters shall be in two shifts, with duration of 2<sup>1/2</sup> hours in each shift (i.e. from 10.30 a.m. to 01.00 p.m. and from 01.30 p.m. to 04.00 p.m.).
03. All Judicial Officers (including the Secretary, DLSA) and their respective supporting staff shall attend Courts during the period from 10.00 a.m. to 04.30 p.m.
04. Rest of the directions given vide order under reference remain unchanged.

District Court, Nanded. )

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March 26<sup>th</sup>, 2021. )

(S.R. Jagtap)

**Principal District Judge, Nanded.**

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**Endorsement No. ADM/ 3558 /2021.**

**C.f.w.cs. to :-**

- 01 The Registrar (Inspection – I), High Court, AS, Mumbai with reference to High Court letter under reference.
- 02 The District Judge-1 / District Judge-2, Nanded.
- 03 The Ad-hoc District Judge-1 / Ad-hoc District Judge-2, Nanded.
- 04 The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).
- 05 The Extra Joint District Judge, Nanded. (POCSO Court).
- 06 The Judge, Family Court, Nanded.

